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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 3297/2012

GOSPEL FOR ASIA & OTHERS Plaintiffs

Through Mr. Deepak Prakash, Advocate

versus

GOOGLE INC & OTHERS Defendant

Through Mr. Angad Singh Dugal, Advocate
for defendant no.1

Mr. Akhil Anand and Ms. Richa
Srivastava, Advocates for defendant
no.4

CORAM:

**SH. ANIL KUMAR SISODIA (DHJS), JOINT REGISTRAR
(JUDICIAL)**

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ORDER
30.07.2015

IA No. 22211/2014

Defendants have not filed reply to the application, except defendant no.4, despite last and final opportunity given on the last date of hearing.

In these facts and circumstances, the opportunity to file by other defendants stands closed.

Put up for arguments on the application on **7th December, 2015**.

**ANIL KUMAR SISODIA (DHJS)
JOINT REGISTRAR (JUDICIAL)**

JULY 30, 2015

savita